

Filing no. 8339/2020 (B.A.)

Sanjay Oraon

Versus

The State of Jharkhand

Advocate for Petitioner

Mr Abhay Kumar Chaturvedi

Defects

4 Trial Court Judgement Rs. 20/- wanting

9 (i) P.O. for petitioner is not appearing in vakalatnama.

(ii) POCSO case no. year in impugned order differs in it-self may be verified.

(iii) Misc. Cr. Application year in para 18 may be verified/corrected.

(iv) Impugned order is more than 6 months old current stage of trial may be given.

(v) Duly certified typed copies may be filed for annexure 1 pages.